

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 156 & 248 of 2013

Dated : 28th May, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Appeal No. 156 of 2013

Simran Wind Project Pvt. Ltd. Ors. Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K.Ganesan

**Counsel for the Respondent(s) : Mr. M.S.Ramalingam for R-1
Mr. S.B.Upadhyay, Sr. Adv.
Mr. Param Kr. Mishra for R-2**

Appeal No. 248 of 2013

IL & FS Renewable Energy Ltd. & Ors. Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Anr. Respondent(s)**

**Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishrov Mukherjee
Ms. Rimali Batra**

Counsel for the Respondent(s) : Mr. M.S.Ramalingam for R-1

ORDER

Post these matters for further hearing on **23.07.2014 at 12.30**

p.m.

**(Rakesh Nath)
Technical Member**

ts/js

**(Justice M. Karpaga Vinayagam)
Chairperson**